

one Judicial Commissioner, one Additional Judicial Commissioner and both the posts are filled. The pendency of cases is not so large as to justify the appointment of another Additional Judicial Commissioner.

(b) There are eight translators in the court of the Judicial Commissioner. As such no difficulty is experienced in disposing of appeals in which Portuguese Law is involved.

(c) Yes, Sir.

(d) As there are eight translators, there is no justification for the appointment of a Portuguese knowing judge to dispose of the pending cases.

Preservation and Publication of Books and Documents Kept in Central Library Goa

3740. SHRI SHINKRE : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether Government are aware of the fact that in the Central Library in Goa there are many valuable books and documents of historic importance including manuscripts from the missionaries who worked in this sub-continent ;

(b) whether Government studied these books and other materials for assessing their historical value ; and

(c) if so, whether Government have taken positive steps to preserve properly those books and documents and also to publish some of them for the benefit of the interested parties ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DASHAN) : (a) and (b). Yes, Sir.

(c) Steps have been taken to preserve the books and the documents in the Library but none of them have been published. However, one rare book viz., *The Brahmans* by Dr. Gomes, which is out of print, and which is of great literary value depicting Goa's life, is being reprinted.

Proposal to connect State Capitals with Delhi by Bus Services

3741. SHRI SHINKRE : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the Indian Railways have a plan to connect by Rail all State Capitals with New Delhi ;

(b) whether Government are envisaging any scheme to follow this pattern and provide bus services from all the State Capitals to the Capital of India ;

(c) If so, when will the scheme come into force ;

(d) If not, whether Government propose to formulate such a scheme and execute it through a Transport Corporation ; and

(e) If the reply to part (d) above be in the negative, whether Government would agree to give financial assistance and assistance in getting inter-State traffic licences to private transport companies which are willing to come forward to implement such a scheme ; and also assist them in getting inter-State traffic licences ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a). All State Capitals except Shillong, Shrinagar and Kohima are connected by rail with New Delhi. It is the Railway Ministry's policy to have through trains or at least through coaches wherever possible between the State Capitals and New Delhi.

(b) No.

(c) Does not arise.

(d) No.

(e) Does not arise.

Representation from Victims of Loot and Arson in West Bengal

3742. SHRI D. AMAT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether representations have been made to Government through the Members of Parliament and otherwise by the Marwaris and others were victims of loot and arson on the 20th and 21st October, 1969 in West Bengal seeking the Central Government's intervention for relief to the victims and for punishing the culprits ;

(b) if so, the details of those representations ;

(c) whether they failed to get redress of their grievances at the local level before seeking the Central intervention ; and

(d) Government's reaction thereto for securing relief to the victims and for providing adequate security of life and property to Marwaris and others in West Bengal.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) In the representations the need for expeditious action against the persons responsible for the incidents and for the provision of relief to the sufferers of the incidents had been urged.

(c) and (d). According to information received from the state government, cases have been registered in respect of the specific incidents and are being investigated. The progress made in the investigation of the cases and the relief measures undertaken by the State authorities are being ascertained.

Interdiction of A Flight Touching Places of Special Interest

3743. SHRI D. AMAT :
SHRI K. P. SINGH DEO :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether with a view to enabling foreign tourists to visit Konark, Puri, Varanasi, Khajuraho, Agra and Delhi conveniently, all of which are of special interest to them, Government propose to introduce a to and fro flight touching all these tourist centres ;

(b) if not, the reasons therefor ; and

(c) whether any assessment of actual demand of the tourists for such a flight has been made and, if so, with what result ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) to (c). Indian Airlines are already operating a daily service connecting Delhi, Agra, Khajuraho and Varanasi in both directions. There are other air services provided by Indian Airlines which connect Varanasi with Calcutta, and Calcutta with Bhubaneswar which is the airport for Konark and Puri. These services are expected to be developed further after Indian Airlines have augmented their fleet capacity.

Air Service Connecting Bhubaneswar with Patna/Kathmandu

3744. SHRI D. AMAT : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the State Government of Orissa have been repeatedly impressing upon the Central Government the need for connecting Bhubaneswar with the Patna/Kathmandu flights so that the flights start from and end at Bhubaneswar on their outgoing, and incoming flights, respectively, as it would enable tourists to visit Orissa region without going to Calcutta ;

(b) if so, Government's decision in the matter ; and

(c) the reasons for not agreeing with the proposal so far ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a). Indian Airlines have reported that there was a request for connecting Bhubaneswar with Patna and Kathmandu.

(b) and (c). The Corporation do not find it feasible at present to provide such a service due to their tight fleet position.